

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-47/ND/2018

In the matter of :
Rajhans Refractories (P) Ltd.
Vs.
Steel Authority of India Ltd.

....PETITIONER

.. RESPONDENT

SECTION :
Under Section 9 of IBC Code, 2016

Order delivered on 08.2.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Akhilesh Kr. Srivastava, Advocate
Ms. Sukhita Mukhopadhyay, PCS

For the Respondent/Corporate Debtor : : Mr. Anjali Sharma, Advocate
For the Intervener :

ORDER

At the request of the Ld. Counsel for the petitioner and also in order to establish whether Section 8 notice has been issued or not, post the matter on 09.2.2018.

List on 09.2.2018.

Surjt

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-Sd-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)